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Title: The Minister of Agriculture and Minister of Consumer Affairs, Food and Public Distribution laid a statement regarding status of implementation of the recommendations contained in the 19th Report of Standing Committee on Consumer Affairs, Food and Public Distribution pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I beg to lay the statement on the status of implementation of recommendation contained in the 19th Report of the Standing Committee on Food and Consumer Affairs and Public Distribution (Department of Consumer Affairs) in pursuance of direction 73A of the hon. Speaker, Lok Sabha Bulletin – Part II dated 1st September, 2006.

A statement indicating the Action Taken/status of all the recommendations contained in the 19th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution is annexed. It may be noted that the report contains 29 recommendations. These recommendations have been carefully examined by the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs). All the 29 recommendations have been accepted and action taken thereon has been indicated.

The Action Taken replies have been sent to the Lok Sabha on 26th July, 2007.

Laid on the Table and also placed in Library. See No. LT 7609/2007
12.06 ¼ hrs.